

**IA 3237/2019 Raj Infrastructure
Development (India) Pvt Ltd
IN THE MATTER OF
Raj Infrastructure Development (India)
Pvt Ltd.**

**V/s
Lavasa Corporation Ltd.**

APPEARANCES: -

FOR THE APPLICANT : Counsel, Mr. Ashish Kamat
Counsel, Ms. Ami Jain
FOR THE RESPONDENT : Counsel, Mr. Yash Anand
FOR THE CoC : Counsel, Mr. Pulkit Sharma

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). List the matter on **01.04.2022** (high on board) part heard.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

JAGDISH

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)